

ITEM NO.108
(MM)

COURT NO.7

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 2441/2015

WINDSOR PARK R. W.A.

Appellant(s)

VERSUS

VICE CHAIRMAN, GDA . & ORS.

Respondent(s)

(IA No. 14/2016 - EXEMPTION FROM FILING O.T.
IA No. 12/2016 - EXEMPTION FROM FILING O.T.
IA No. 11/2015 - EXEMPTION FROM FILING O.T.
IA No. 9/2013 - EXEMPTION FROM FILING O.T.
IA No. 197811/2023 - EXEMPTION FROM FILING O.T.
IA No. 242429/2023 - INTERVENTION APPLICATION
IA No. 22384/2022 - INTERVENTION/IMPLEADMENT
IA No. 197810/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 13/2016 - PERMISSION TO FILE ANNEXURES
IA No. 8/2013 - PERMISSION TO FILE ANNEXURES
IA No. 10/2015 - PERMISSION TO PLACE ON RECORD SUBSEQUENT FACTS)

WITH

SLP(C) No. 21898-21899/2016 (XI)

Date : 31-07-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH

HON'BLE MR. JUSTICE PRASANNA BHALACHANDRA VARALE

For Appellant(s)

Mr. S B Upadhyay, Sr. Adv.
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Mr. Charu Modi, Adv.
Mr. Sachin Sharma, Adv.
Mr. Rishabh Gupta, Adv.
Mr. Shubham Chandra, Adv.
Mr. Puneet Singh Bindra, AOR

Mr. Pradeep Aggarwal, Adv.
Mr. Lal Pratap Singh, Adv.
Mr. Umesh Pratap Singh, Adv.
Mr. Bhaskar Aditya, Adv.
Mr. Arjun Aggarwal, Adv.
Mr. Vaibhav Sharma, Adv.

Mr. Vishal Singh, Adv.
Ms. Sejal Jain, Adv.
Ms. Ruchi Kohli, AOR

For Respondent(s) Mr. Shantanu Krishna, AOR
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Mr. Manoj K Mishra, Adv.
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Mr. Pradeep Aggarwal, Adv.

Mr. Nikilesh Ramachandran, AOR
Mr. Krishnanand Pandeya, AOR

Mr. Rana S Biswas, Adv.
Mr. Sunil Kumar Sharma, AOR

Mr. Avijit Mani Tripathi, AOR
Mr. Jay Savla, Sr. Adv.
Mr. Neelendra Pratap Singh, Adv.
Mr. Shahrukh Ahmad, Adv.

Mr. Sarad Kumar Singhania, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

**As prayed, list the matters on 7th August,
2024.**

**(SONIA BHASIN)
COURT MASTER (SH)**

**(RANJANA SHAILEY)
COURT MASTER (NSH)**